

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 571
TO BE ANSWERED ON 06th FEBRUARY, 2017

TRADE AGREEMENTS

571. **SHRI ANOOP MISHRA:**
SHRI NISHIKANT DUBEY:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI KESINENI NANI:
SHRI KAMAL NATH:
SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the bilateral trade agreements/Free Trade Agreements (FTAs) signed by India till now with other countries/regions/trading blocs;
- (b) whether the quantum of trade with these countries/regions/trading blocs has increased after signing FTAs with them and if so, the details thereof along with the total trade carried out with them during the last three years;
- (c) the details of the steps taken/being taken by the Government to spread awareness amongst business community about FTAs and the possible benefits to them in order to boost trade;
- (d) whether the Government has decided to review its FTAs with its partners and if so, the details thereof and the reasons therefor along with the reaction of exporters and other stakeholders thereto and its impact on country's trade deficit;
- (e) whether India and European Union (EU) are negotiating a Bilateral Broad Based Trade and Investment Agreement/FTA and if so, the details and the current status thereof; and
- (f) the likely impact of said FTA on domestic textile industry along with the excepted steps to meet the demand of textile industry in the absence of FTA?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) The details of the Free Trade Agreements (FTAs), including Comprehensive Economic Cooperation Agreements (CECAs) and Comprehensive Economic Partnership Agreements (CEPAs) and Preferential Trade Agreements entered into by India is given in Annexure-I and Annexure-II.
- (b) The total trade before entering into a Free Trade Agreement (FTA) and until 2015-16 is given in Annexure-III. The data show that the total trade with all Free Trade Agreements (FTA) partners has increased after the signing of the agreement.

- (c) With a view to effectively disseminate information on the Free Trade Agreements(FTAs) signed by India as well as to feed into the process of review of these agreements, the Department of Commerce regularly conducts outreach programmes across the country with participation of industry stakeholders.
- (d) The review of the trade agreements is undertaken on the basis of mutual consent of trading partners. The impact of Free Trade Agreements (FTAs) is assessed on a regular basis in consultation with various stakeholders, including industry representatives as well as Administrative Ministries/Departments.
- (e) & (f): India and EU have agreed to negotiate a Broad-based Bilateral Trade and Investment Agreement (BTIA). The negotiations started in 2007 and sixteen rounds have been held so far. India is committed to a balanced and positive outcome, including for the domestic textile industry.

FTAs already in force:

SN	Name of the Agreement	Date of Signing of the Agreement	Date of Implementation of the Agreement
1	India - Sri Lanka FTA	28th December, 1998	1 st March, 2000
2	Agreement on SAFTA (India, Pakistan, Nepal, Sri Lanka, Bangladesh, Bhutan, the Maldives and Afghanistan)	4th January, 2004	1st January, 2006 (<i>Tariff concessions implemented from 1st July, 2006</i>)
3	Revised Agreement of Cooperation between Government of India and Nepal to control unauthorized trade	27 th October, 2009	27 th October, 2009
4	India - Bhutan Agreement on Trade Commerce and Transit	17 th January, 1972	Renewed periodically, with mutually agreed modifications.
5	India - Thailand FTA - Early Harvest Scheme (EHS)	9 th October, 2003.	1 st September, 2004
6	India - Singapore CECA	29th June, 2005	1st August, 2005
7	India - ASEAN- CECA - Trade in Goods, Services and Investment Agreement (Brunei, Cambodia, Indonesia, Laos, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam)	13 th August, 2009 for goods and November, 2014 for Services and Investment	Goods <ul style="list-style-type: none"> • 1st January 2010 in respect of India and Malaysia, Singapore, Thailand. • 1st June 2010 in respect of India and Vietnam. • 1st September 2010 in respect of India and Myanmar. • 1st October 2010 in respect of India and Indonesia. • 1st November 2010 in respect of India and Brunei. • 24 January 2011 in respect of India and Laos. • 1st June 2011 in respect of India and the Philippines. • 1st August, 2011 in respect of India and Cambodia. Services and Investment 1 July, 2015
8	India - South Korea CEPA	7 th August 2009	1 st January, 2010
9	India - Japan CEPA	16 th February, 2011	1 st August, 2011
10	India - Malaysia CECA	18 th February, 2011	1 st July, 2011

PTAs already in force:

S. No.	Name of the Agreement	Date of Signing of the Agreement	Date of Implementation of the Agreement
1	Asia Pacific Trade Agreement (APTA) (Bangladesh, China, India, Republic of Korea, Sri Lanka)	July, 1975 (revised on 2 nd November, 2005)	1st Nov, 1976
2	Global System of Trade Preferences (GSTP) (Algeria, Argentina, Bangladesh, Benin, Bolivia, Brazil, Cameroon, Chile, Colombia, Cuba, Democratic People's Republic of Korea, Ecuador, Egypt, Ghana, Guinea, Guyana, India, Indonesia, Iran, Iraq, Libya, Malaysia, Mexico, Morocco, Mozambique, Myanmar, Nicaragua, Nigeria, Pakistan, Peru, Philippines, Republic of Korea, Romania, Singapore, Sri Lanka, Sudan, Thailand, Trinidad and Tobago, Tunisia, Tanzania, Venezuela, Viet Nam, Yugoslavia, Zimbabwe)	13 th April, 1988	19 th April, 1989
3	SAARC Preferential Trading Agreement (SAPTA)	11 April, 1993	7 December, 1995
4	India - Afghanistan	6th March, 2003	13 th May, 2003
5	India - MERCOSUR	25th January, 2004	1st June, 2009
6	India - Chile	8 th March, 2006	11 th September, 2007

Total Trade with India's Free Trade Agreement partners (in \$ million)

COUNTRY/BLOC	YEAR	Total Trade
ASEAN	2009-10	43911.67
	2010-11	56235.85
	2011-12	78917.91
	2012-13	75874.57
	2013-14	74413.73
	2014-15	76527.35
	2015-16	65064.31
JAPAN	2009-10	10363.72
	2010-11	13724.18
	2011-12	18295.60
	2012-13	18513.53
	2013-14	16295.30
	2014-15	15516.93
	2015-16	14513.14
SOUTH KOREA	2009-10	11997.12
	2010-11	14205.18
	2011-12	17148.56
	2012-13	17310.79
	2013-14	16680.49
	2014-15	18133.30
	2015-16	16570.84
MALAYSIA	2009-10	8012.19
	2010-11	10394.75
	2011-12	13453.99
	2012-13	14395.13
	2013-14	13428.22
	2014-15	16934.29
	2015-16	12790.73
BHUTAN	2009-10	271.97
	2010-11	377.60
	2011-12	432.41
	2012-13	397.22
	2013-14	507.78
	2014-15	483.81
	2015-16	750.22
NEPAL	2009-10	1985.92
	2010-11	2681.46
	2011-12	3271.46
	2012-13	3631.94
	2013-14	4122.38
	2014-15	5213.80
	2015-16	4400.67
SAFTA	2009-10	10048.03
	2010-11	13830.04
	2011-12	15726.58
	2012-13	17790.75
	2013-14	19977.66
	2014-15	23424.52
	2015-16	21595.33

COUNTRY/BLOC	YEAR	Total Trade
SINGAPORE	2004-05	6674.93
	2009-10	14046.74
	2010-11	16964.75
	2011-12	25197.13
	2012-13	21105.69
	2013-14	19273.90
	2014-15	16934.00
	2015-16	15028.35
SRI LANKA	2009-10	2580.20
	2010-11	4009.24
	2011-12	4956.83
	2012-13	4609.68
	2013-14	5201.45
	2014-15	7459.89
	2015-16	6052.32
THAILAND	2009-10	4671.68
	2010-11	6546.30
	2011-12	8239.72
	2012-13	9085.78
	2013-14	9043.75
	2014-15	9330.71
	2015-16	8498.03

Source: Directorate General of Commercial Intelligence and Statistics (DGCIS)